

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 401
TO BE ANSWERED ON 15.12.2016

SOLAR CITIES

*401. SHRI MANSUKHBHAI DHANJIBHAI VASAVA :

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the criteria fixed for inclusion of cities under the 'Development of Solar Cities' programme;
- (b) the names of the cities which have been included and those likely to be included under the Programme, State-wise;
- (c) the details of facilities provided to such cities; and
- (d) the funds allocated and spent under the Programme during the last three years and the current year, State-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

Statement

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 401 to be answered on 15-12-2016 regarding 'Solar Cities'.

The requisite information in reply to the Question, part-wise, is as under:

(a): Under 'Development of Solar Cities Programme,' the criteria fixed for inclusion of cities is:

- (i) Cities/towns will have population between 50,000 to 50 lakh including the floating population while the cities with less population, located in North-Eastern & Hilly States, Islands & Union Territories may also be considered, on case to case basis, on merit.
- (ii) At-least one city in each State will be included and up to a maximum of seven cities in any one State.

The programme encourages cities with high level of commitment towards adoption of sustainable energies, initiatives and regulatory measures taken to promote renewable energy & energy conservation and willingness to provide resources, financial share and sustenance of activities initiated under the programme.

(b): The names of the cities included under Development of Solar Cities Programme, State-wise, are given in **Annexure-I**.

(c): Under this Programme, Central Financial Assistance (CFA) is provided for:

- (i) Upto ₹50 lakh for each solar city, out of which upto ₹10 lakh is for preparation of Master Plan along with Detailed Project Reports, upto ₹10 lakh for oversight of its implementation, upto ₹10 lakh for setting up and functioning of Solar City Cells and upto ₹20 lakh for organizing promotional activities, trainings, workshops, study tours and augmenting the activities of Solar City Cell in the city.
- (ii) Financial support upto ₹9.50 crore is available to 8 Model Solar Cities and upto ₹2.50 crore to 15 Pilot Solar Cities for setting up of renewable energy projects/systems/devices, provided that an equal amount will be made available by the concerned Municipal Corporation/City Administration/State or from any other resources. The CFA pattern will be as applicable in the CFA of various schemes/programmes of the Ministry of New & Renewable Energy (MNRE) for Model and Pilot Solar Cities. The other solar cities will get CFA as per provisions under various schemes/programmes of the MNRE.

(d): The details of funds allocated and released during the last three years and the current year, State-wise, are given in **Annexure-II**.

Annexure-I referred to in reply to part (b) of Lok Sabha Starred Question No.401 to be answered on 15-12-2016 regarding 'Solar Cities.

State-wise names of approved solar cities

Sr. No	States/UTs	Approved Solar Cities
1	Andhra Pradesh	1. Vijayawada*
		2. Kakinada
		3. Narsapur Town
2	Assam	4. Guwahati
		5. Jorhat
3	Arunachal Pradesh	6. Itanagar
4	Bihar	7. Gaya
5	Chandigarh	8. Chandigarh**
6	Chhattisgarh	9. Bilaspur
		10. Raipur*
7	Gujarat	11. Rajkot*
		12. Gandhinagar**
		13. Surat
8	Goa	14. Panaji City
9	Haryana	15. Gurugram
		16. Faridabad*
10	Himachal Pradesh	17. Shimla*
		18. Hamirpur
11	Karnataka	19. Mysore**
		20. Hubli-Dharwad
12	Kerala	21. Thiruvananthapuram
		22. Kochi
13	Maharashtra	23. Nagpur**
		24. Thane*
		25. Kalyan-Dombivli
		26. Aurangabad
		27. Nanded
		28. Pune
14	Madhya Pradesh	29. Shirdi*
		30. Indore
		31. Gwalior
		32. Bhopal
		33. Jabalpur
15	Manipur	34. Rewa
		35. Imphal
16	Mizoram	36. Aizawl*
17	Nagaland	37. Kohima
		38. Dimapur
18	Delhi	39. New Delhi (NDMC area)

Sr. No	States/UTs	Approved Solar Cities
19	Odisha	40. Bhubaneswar**
20	Punjab	41. Amritsar*
		42. Ludhiana
		43. SAS Nagar (Mohali)
21	Rajasthan	44. Ajmer
		45. Jaipur
		46. Jodhpur
22	Tamil Nadu	47. Coimbatore*
23	Telangana	48. Mahbubnagar
24	Tripura	49. Agartala*
25	Uttarakhand	50. Dehradun
		51. Haridwar & Rishikesh
		52. Chamoli–Gopeshwar
26	Uttar Pradesh	53. Agra
		54. Moradabad
		55. Allahabad
27	West Bengal	56. Howrah
		57. Madhyamgram
		58. New Town Kolkata
28	Jammu & Kashmir	59. Leh*
29	Puducherry	60. Puducherry*

*Pilot Solar Cities (13 nos.) ** Model Solar Cities (5 nos.)

Annexure-II

Annexure-II referred to in reply to part (d) of Lok Sabha Starred Question No.401 to be answered on 15-12-2016 regarding 'Solar Cities.

State-wise cumulative funds allocated and released during the last three years and the current year (upto 30th November 2016) under 'Development of Solar Cities Programme'

(□ in crore)

Sr. No.	State/UT	Funds Sanctioned	Funds Released
1.	Andhra Pradesh	2.000	0.782
2.	Chandigarh	0.446	3.827
3.	Chhattisgarh	2.500	0.000
4.	Delhi	0.500	0.023
5.	Gujarat	0.000	0.017
6.	Haryana	0.307	0.095
7.	Himachal Pradesh	2.500	1.565
8.	Karnataka	0.000	0.016
9.	Kerala	0.488	0.194
10.	Madhya Pradesh	0.480	0.190
11.	Maharashtra	6.550	3.128
12.	Mizoram	0.599	1.418
13.	Nagaland	0.000	0.090
14.	Odisha	9.500	0.000
15.	Puducherry	0.494	0.000
16.	Punjab	0.500	0.022
17.	Tamil Nadu	2.500	0.195
18.	Tripura	0.000	0.789
19.	Uttar Pradesh	0.498	0.175
20.	Uttarakhand	0.000	0.050
21.	West Bengal	0.500	0.413
TOTAL		30.362	12.989